## Declaration of Assets and Liabilities

	- Constitution
	Year2023
1, Rinki Kumarison/daughter/wife o	Munshi Lal Ray
aged 30 years, belonging to Bikar	Vidhan Salka
service and presently working as Office Atte	ndant
live herein below the details of the assets (immovable, movab	ile, bank balance, etc.) of
nyself, my spouse and dependants*:	

र्भान्य र्भन- T A. given)

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be

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Sr.		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash					
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	8. B.I B.V.S. 40,000/-	Genrar	Trisha Kuma	: Slivensh —	Anslike
(iii)	Bonds, Debentures and Shares in companies			Section 1	_	_
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L. [. C. Podrag No 847718- 251 25111118	Gayrav Komen	Triską	Shiveush -	Aushike
(v)	Motor Vehicles (details of make, etc.)	_		- I		_
(vi)	Jewellery (give details of weight and value)	Gold 201-6m.	Kunn Kunn	Prisky	shivensh -	Ans like
(vli)	Other assets, such as values of claims / interests		_		-	_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated)  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				. —	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	Rent				
(v)	Others (such as interest in property)				The second secon	

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No,	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
A. C. P. C. A. C.	(ii) Loans from financial institutions	and continued in the co	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments		
	dealing with telephones  (e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any	- Company	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	FJCPK 4280E	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	_	
	(iii) Sales Tax [Only in case of proprietary business]		The state of the s
	(iv) Property Tax		A production of the state of th
Gend	ier :- [P]	0155368707 	3 2 (DD/MM/YYYY)
Date	of Birth :- 1	0 1 1 1 9 3	9 2 (DD/MM/YYYY)
Class	s/Group :-	(A/B/C)	
Cadr	re :- B:	Lar Legislative Assem	Bly, Sect. Patny
	(Full	Name e.g. B.A.SBihar Administrat	live Service,
		S Bihar Secretariat Service etc.)	
Hom	e District :- P	atna	
	I hereby declare that wledge and belief.	the above details are tru	
		Signature Pinki	kuman
		Name of Employee:	Rinki Komani
Plac	Patna	Designation: Off;	ce Attendant
7. 555.5	e; 2: 2-2023	Department: Bik	an Legislative Assembly

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.